

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF LEONARD EXPORTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	LEONARD EXPORTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	04.03.2009
3.	Authority under which corporate debtor is incorporated / registered	ROC KOL
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900WB2009PTC133430
5.	Address of the registered office and principal office (if any) of corporate debtor	2/7, SARAT BOSE ROAD, VASUNDHARA BUILDING 6TH FLOOR, SPACE - IV KOLKATA WB 700020 IN
6.	Insolvency commencement date in respect of corporate debtor	16.06.2022
7.	Estimated date of closure of insolvency resolution process	13.12.2022 (180 days from insolvency commencement date, i.e, 16.06.2022)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Anal Basu, IBBI/IPA-001/IP-P-02436/2021- 2022/13742
9.	Address and e-mail of the interim resolution professional, as registered with the Board	27, Haladhar Bardhan Lane, Kolkata – 700012, basu_anal@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	27, Haladhar Bardhan Lane, Kolkata – 700012, basu_anal@rediffmail.com
11.	Last date for submission of claims	30.06.2022 (14 days from date of Order).
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Website: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **LEONARD EXPORTS PRIVATE LIMITED** on **16.06.2022**.

The creditors of **LEONARD EXPORTS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 30.06.2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : **17.06.2022**
Place : **KOLKATA**

Sd/- ANAL BASU
Interim Resolution Professional
IBBI/IPA-001/IP-P-02436/2021- 2022/13742